

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. V. C. BARDE
COURT 50 ADDL. SESSIONS JUDGE
Criminal Cause List Dated 13-07-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>STEPS</u>				
1	SPL.CASE	100028/2007	State Vs D. N. Upadyaya ors.	APP Select
<u>HEARING</u>				
2	BAIL APPLN CBI	100654/2020	Mr. Miten Anil Pandya Vs The Central Beureau of Investigation	
<u>HEARING BEFORE CHARGE</u>				
3	SPL CASE CBI	100060/2018	The State CBI ACB Vs Neeraj Agarwal and others	pp
